

Mr. R. C. Behere  
A. H. Poothan  
K. M. D. S. ①

(C)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

669

O.A./T.A./R.A. No.....1995

Rasibar Sahay.....Applicant (s)

versus

Varim A. Jadhav.....Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1.	21.11.95	<p>REGISTER</p> <p><i>Signature</i> Registrar</p> <p>The grievance of the applicant is that his application for compassionate appointment has been rejected on the ground that he has not attained the majority. He has produced certain documents to satisfy that he has attained majority. We are not sure whether the said materials were available to the Supdt. of Post Offices Keonjhar Division who has rejected the application. When this was pointed out <sup>to</sup> <sub>by</sub> the counsel for the petitioner, that a fresh application with necessary materials to show that the petitioner has attained the majority has been sent. In our view, it would meet the ends of justice, if we direct the authority concerned who rejected the application on the ground</p>	<p>21.11.95</p> <p>In this application of the applicant, he prays for a direction re: Comp. App. for Registration.</p> <p>21.11.95</p> <p>20.11.95</p> <p>20.11.95</p> <p>For A. Jadhav, 263 Mr. 20.11.95 for stay.</p> <p>20.11.95</p> <p>Bench</p>

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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
		<p>that he has not attained majority to consider the application with materials required in support of his date of birth if such an application <del>is</del> has been made within 15 days from today and it shall be disposed of within 60 days from the date of receipt of the same.</p> <p>With these directions, the application is disposed of. Hand over a copy of this order to the Petitioner's counsel forthwith.</p> <p style="text-align: right;">Vice-Chairman Parasuram Member (Admn.)</p>	<p>A copy of order dt. 21.11.95 may be given to the applicant's counsel.</p> <p>The record has been received on 22.11.95</p> <p><i>Parasuram</i> 22/11/95      <i>Chanchal</i> 22.11.95 S.O.</p> <p>A copy of the <del>order</del> order dt. 21.11.95 with application copies may be sent to all result by regd. post.</p> <p><i>Parasuram</i> 23/11/95      <i>Chanchal</i> 23.11.95 S.O.</p> <p><i>Received copy Aman K. P. Dhar 23.11.95</i></p>